

**GOVERNMENT OF INDIA  
WATER RESOURCES, RIVER DEVELOPMENT AND GANAGA REJUVENATION  
LOK SABHA**

UNSTARRED QUESTION NO:774

ANSWERED ON:03.12.2015

Irregularities in Development Work of Brahmaputra

Rajendran Shri S.

**Will the Minister of WATER RESOURCES, RIVER DEVELOPMENT AND GANAGA REJUVENATION be pleased to state:**

(a) the details of the funds released to the Brahmaputra Board for different development works in the State of Assam during the last three years and the current year;

(b) whether the Government has received complaints of irregularities in the execution of work, misappropriation of funds, irregularities and corruption in different schemes;

(c) if so, the details thereof; and

(d) the corrective action taken by the Government thereon?

**Answer**

THE MINISTER OF STATE FOR WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION

(PROF. SANWAR LAL JAT)

(a) Yes, Madam. Funds released to Brahmaputra Board for different development works in the State of Assam during the last three years and the current year (upto 31st October, 2015) are at Annexure-I.

(b) & (c) The Board has informed that complaints have been received in respect of work of 'Protection of Majuli Island (Phase II & III)'. The investigations on these complaints are underway.

(d) The Board has informed that contingent upon ultimate findings, as a result of the investigations, warranted disciplinary proceedings against involved officials would be initiated as per due procedure.

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ANNEXURE-I

ANNEXURE-I REFERRED TO IN REPLY TO PART (a) OF UNSTARRED QUESTION NO. 774 TO BE ANSWERED ON 03.12.2015 IN LOK SABHA REGARDING IRREGULARITIES IN DEVELOPMENT WORK OF BRAHMAPUTRA.

RELEASE OF FUND TO BRAHMAPUTRA BOARD FOR DIFFERENT DEVELOPMENT WORKS IN THE STATE OF ASSAM DURING THE LAST THREE YEARS AND THE CURRENT YEAR AS BELOW:

( Rs. in crore )

Sl. No. Year Fund released

1 2012-13 43.00

2 2013-14 50.00

3 2014-15 40.00

4 2015-16

(Upto 31st October, 2015) 17.50

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